

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR
COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-08-2020**

| Sr. No. | Case No. | Party Name | Stage of suit. |
|----------------|--------------------|---|-----------------------|
| 1. | Suit No. 3707/2012 | Veena H. Pandey V/s Ramchandran G Nair and 10 ors | Arguments |
| 2. | Suit No. 4467/2011 | Vilas Keshav Shigwan V/s Shashikant Akula | Arguments |
| 3. | Suit No. 6778/1997 | Bombay Wire Ropes Ltd V/s Coal India Ltd | Arguments |
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Sheristedar
Court No. 13